



## National Company Law Tribunal

Block No.3, 6<sup>th</sup> floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

File No. 04/1/2021-NCLT

Date: - 08.08.2025

### OFFICE MEMORANDUM


**Sub: Filling up of 01(one) post of Programmer, National Company Law Tribunal New Delhi on deputation basis**

This is regarding filling up of one post of Programmer in Pay Level-9 in the National Company Law Tribunal (NCLT) on deputation basis, the applications for which have been invited vide vacancy circular of even number dated 08.05.2025 (published in the Employment News for the week 31 May- 6 June 2025).

2. The last date for receipt of applications was 30 days from the date of publication of the advertisement in the Employment News which comes to 30.06.2025 which was further extended up to 14.08.2025. The Competent Authority has directed for extension in the last date for receipt of applications till 30.09.2025.

3. Therefore, the last date for receipt of application is hereby extended up to 30<sup>th</sup> September, 2025.

4. The detailed Vacancy Circular containing the eligibility criteria and application form as well as Recruitment Rules are available on NCLT website [www.nclt.gov.in](http://www.nclt.gov.in) (under "Career").

  
(Prem Prakash)  
Secretary, NCLT

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